

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3251

ANSWERED ON:13.12.2012

CONTROLLING OF MRP OF DRUGS

Laguri Shri Yashbant Narayan Singh;Yadav Shri M. Anjan Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government has any system to collect information on retail prices of drugs with a view to control their Maximum Retail Price;

(b) if so, the details thereof; and

(c) the steps taken/being taken by the Government to collect such information to control the MRP fixed by the drug manufacturers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): Yes, Sir. Apart from purchase of samples by the officers of National Pharmaceutical Pricing Authority (NPPA) from different parts of the country, complaints by individuals / NGOs and report from the State Drug Controllers are utilized to ensure compliances of the prices fixed / notified by the NPPA. Price list submitted by the companies in Form V are also scrutinized for the purpose.

In respect of non-scheduled drugs NPPA regularly monitors the movement of prices for which the monthly reports of IMS Health and the information furnished by individual manufacturers are utilized for the purpose. Wherever price increase beyond 10% per annum is noticed, the manufacturer is asked to bring down the price voluntarily failing which, subject to prescribed conditions, action is initiated under paragraph 10(b) of the DPCO, 1995 for fixing the price of the formulation in public interest.